

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:154
ANSWERED ON:22.11.2012
FUEL SUPPLY AGREEMENTS
Thamaraiselvan Shri R.

Will the Minister of POWER be pleased to state:

- (a) whether many power producers have signed new Fuel Supply Agreements (FSAs) for supply of coal;
- (b) if so, the details thereof;
- (c) whether the power producers are likely to meet their requirement of fuel completely as a result of these FSAs; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) As per information available from Coal India Limited, Fuel Supply Agreements (FSAs) based on April, 2012 model, have been signed for 30 coal-based power plants (units) till 30.09.2012. Detail of these plants is given at Annex.

(c) & (d) The aforementioned FSAs are with 80% trigger value for disincentive i.e. 80% of committed quantity of Letter of Assurance (LOA). Availability of Coal at 80% trigger value would enable Power Utilities to run the units at a Plants Load Factor (PLF) of around 68%.